

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.61/744/2020

Monday, this the 14th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Mohd. Abrar Khan S/o Abdul Rehman Khan, R/o Village Dhargloon
Tehsil Mendhar, District Poonch Age 29 years.

.....Applicant

By Advocate: Mr. Sunder Kour

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu..
2. Commissioner/Secretary to Education Department, Govt of J&K Civil Secretariat, Jammu.
3. Director School Education, Jammu.
4. Jammu and Kashmir State Services Selection Board through its Chairman, Sehkri Bhawan Panama Chowk, Jammu.
5. Chairman Jammu and Kashmir State Services, Selection Board, Sehkri Bhawan Panama Chowk Jammu.
6. Secretary, Jammu and Kashmir State Services, Selection Board Sehkri Bhawan, Panama Chowk, Jammu.
7. Administrative Officer, Jammu and Kashmir State Services Selection Board, I-D/C Green Belt Park, Gandhi Nagar, Jammu.
8. Javed Iqubal S/o Jamala R/o Village Chakkatooo, P.O Chandak Tehsil Haveli District Poonch.

..... Respondents

By Advocate: Mr. Sudesh Magotra, D.A.G.

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)



Learned counsel for applicant submits that he does not want to press this T.A.

Accordingly, the T.A. is dismissed as not pressed.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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